

OPEN COURT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

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Allahabad : Dated this 7th day of November, 1997
Contempt petition No. 1909 of 1993

In

Original Application No. 1003 of 1992

District : Allahabad

CORAM :-

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. A.S. Bawaria, A.M.

Smt. Usha Garg widow of
Shri Uday Prakash Garg
Resident of Staff Quarters Type-II-18,
Jayantipur Sulem Sarai, Allahabad.

(By Sri KML Hajela, Advocate)

... . . . Applicant

Versus

1. Sri SK Chawala,
Chief Engineer, North zone,
RK Puram, New Delhi-110066
2. Sri BG Karana, Chief Engineer
Food zone, Central Public Works Department,
Krishi Bhawan, New Delhi-110001.
3. V.K. Biswas, Executive Engineer,
Allahabad, Central Circle,
Central Public Works Department,
841, University Road, Allahabad-210002
4. Sri Shailendra Sharma,
Executive Engineer, Allahabad,
Central Division,
Central Public Works Department,
76, Lookerganj, Allahabad.

(By Sri NB Singh, Advocate)

... . . . Respondents

Q R E R (Overall) -

By Hon'ble Mr. Justice B.C. Saksena, V.C.

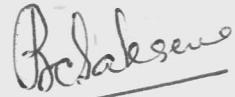
When the case was called out, none responded on
behalf of the applicant. We have heard Shri NB Singh,

bch

through
counsel for the respondents and have been taken ~~to~~ the
pleadings on record. Through the SCA, the respondents had
indicated that in compliance of the order of the Tribunal
the payment of Rs. 1,18,811/- was made to the applicant on
4-11-1995 and copy of the receipt was also annexed
with the SCA. The applicant in the SRA filed in reply
thereto has not disputed the receipt of the said amount but
has taken the plea that payment has been made with delay.
since the compliance has already been made as per the
directions given in the order passed in the OA, the contempt
proceedings are dropped and the notices issued are
discharged.



Member (A)



Vice Chairman

Dube/